

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 1
(IB)-100(ND)/2019
IA/50(ND)2021

IN THE MATTER OF:

Deepali Designs and Exhibits Pvt.Ltd. ... Applicant/Petitioner

Vs

Pico Event Marketing(India) Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 11.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Rishabh Jain, Advocate

ORDER

IA-50/ND/2021:

This is the primary report filed by the Liquidator annexing list of stakeholders and memorandum of assets. The same is taken on record with all just exceptions.

IA is **disposed of.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)